

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:982
ANSWERED ON:16.08.2012
JOB RESERVATION TO ANGLO INDIANS
Dias Dr. Charles

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Anglo-Indians are not adequately represented in Central Services;
- (b) if so, whether the Government proposes to take remedial measures to provide job reservation for Anglo-Indians in Central Services; and
- (c) the details of schemes and other opportunities which are available for Anglo-Indians under various schemes of the Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) : The Anglo-Indians are not notified as minorities under Section 2 (c) of the National Commission for Minorities Act (NCM), 1992 and thus do not come under purview of this Ministry.
- (b) &(c) : Do not arise in view of (a) above.